

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

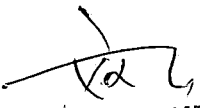
APPLICATION NO.: CP 72/2003 (DA 508/2003)

Applicant(s) Iqbal Ahmed

Respondent(s) Govt. of India

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<u>23.4.2004</u> None present for the applicant. In view of the order passed in the OA, this CP does not survive. The same is accordingly dismissed.  A.K. BHANDARI ADMINISTRATIVE MEMBER  M. L. CHAUHAN MEMBER (JUDICIAL)

(COPY)
Sent/given

15 de 223/2004

cl 225/4